

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**DFR No : 2316 of 2019 & IA No. 1822 OF 2019**

**Dated: 21st October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member(electricity)**

**In the matter of:**

**Punjab State Power Corporation Limited, .... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Sakya Singha Chaudhuri for A1

Counsel for the Respondent(s) :

**ORDER**

Issue notice to the Respondents on IA No.1822 of 2019 (*delay in filing*) as well as on the main Appeal returnable on 18.11.2019. Dasti, in addition, is also permitted.

List the matter on **18.11.2019.**

**S.D. Dubey  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

PR